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(2023) 11 DEL CK 0174

Delhi High Court

Case No: Civil Miscellaneous (Main) No. 1266 Of 2023, Civil Miscellaneous Application No. 40388 Of 2023

Pawan Saraswat APPELLANT

Vs

Munish Gupta & Ors RESPONDENT

Date of Decision: Nov. 21, 2023

Acts Referred:

• Constitution of India, 1950 - Article 227

• Code of Civil Procedure, 1908 - Section 114, 151, Order 18 Rule 17

• Limitation Act, 1963 - Section 5

Hon'ble Judges: Manmeet Pritam Singh Arora, J

Bench: Single Bench

Advocate: P. N. Dhar, Anmol Singh, Puneet Yadav

Final Decision: Disposed Of

Judgement